

Annexure-9

Name of the Company: Smartping Finance Private Limited; Date of commencement of Liquidation Process 15.12.2025;  
 List of creditors as on: 15.12.2025

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	(Amount in ₹)
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantor	Whether related party?	% share in total amount of claims admitted						
1	Smartping AI Pvt ltd	14-01-2026	2,15,00,000	2,15,00,000	Shareholder	NA	NA	Yes	100%	-	-	-	-	-	Shareholder
2	Kiran Gawande	14-01-2026	10	-	Shareholder	NA	NA	Yes	-	-	-	10	-	-	The Claimant was a Nominee Shareholder and had not paid any consideration. Accordingly, the claim was withdrawn by him.
	<b>Total</b>		<b>2,15,00,010</b>	<b>2,15,00,000</b>		-	-	-	-	<b>100%</b>	-	-	<b>10</b>	-	